(ii) To examine the allocation to the region in terms of infrastructure needs and make suitable recommendations to overcome the deficiencies.

The Special Task Forces were to submit their reports within three months. The reports have been submitted.

## Unified command for coastal security

- 206. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has any plan to set up a unified command for coastal security of the country;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor; and
- (d) the new steps taken by Government to help the coastal States in setting up coastal police stations and strengthening marine wing of the State Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) The Indian Navy has been designated as the authority responsible for overall maritime security which includes coastal security and offshore security. The Indian Navy will be assisted by Coast Guard, State Marine police and other Central and State agencies for the coastal defence of the nation. Existing Naval Commanders-in-Chief (Cs-in C) are also Cs-in-C Coastal Defence. A Joint Operation Centre (JOC) has been set up at Mumbai, Visakhapatnam, Kochi and Port Blair under the charge of Naval C-in-C/C-in-C Andaman & Nicobar Command.

(d) The ongoing Coastal Security Scheme, approved in January 2005 for implementation, is a supplemental scheme, aimed at enhancing coastal vigilance by strengthening infrastructure for patrolling and surveillance of the coastal areas and is being implemented in the 9 coastal States of Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal and four Union Territories of Daman & Diu, Lakshadweep, Puducherry and Andaman & Nicobar Islands. The Scheme has been extended till March 2011. Under the Coastal Security

Scheme, total 73 coastal Police Stations are to be set up, equipped with 204 boats, 153 jeeps and 312 motorcycles for mobility on the coast and in close coastal waters. A lump sum assistance of Rs.10 lakh per coastal police station is also provided for equipment, computers and furniture etc.

Coastal Security Scheme (Phase-II) formulated to strengthen the coastal security of the country in consultation with Coast Guard and concerned coastal States and Union Territories, has been approved by the Government for implementation in all the nine coastal States and four Union Territories for a period of 5 years from 1st April, 2011. Total 131 Coastal Police Stations equipped with 180 boats, 131 four-wheelers, 60 jetties, 242 motor cycles, 10 Marine Operation Centres, 10 Large Vessels and 35 Rigid Inflatable Boats (RIBs) have been approved under the Scheme. A Lump Sum assistance of Rs.15 lakh per Coastal Police Station will be provided for equipments, Computer and furniture etc. under the scheme.

## Armed camps of political parties in West Bengal

- 207. SHRI T.K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Central Police Forces have conducted enquiries into the allegations of the existence of armed camps of political parties in the districts of West Bengal;
  - (b) if so, the details thereof;
  - (c) whether such armed camps were found in their enquiries; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT):

(a) to (d) 'Police' and 'Public Order' are State subjects, and action with respect to maintenance of law and order lies primarily in the domain of the State Government concerned. Central Para Military Forces are deployed on the request of the State Governments for their aid and assistance, and work under their operational command and control. Existence of armed camps has come to the notice of the union Government. Based on the available information, the Government of West Bengal has been advised to take steps to dismantle such camps and disarm the armed cadres.

## Maoists and terrorists from NE states entering in Delhi

208. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state: